

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P.No. 20 (ND)/2015**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.10.2017**

**NAME OF THE COMPANY: M/s Pawan Kumar Sushil Kumar Agro Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate Mr. Sumit Bhadana, Advocate		
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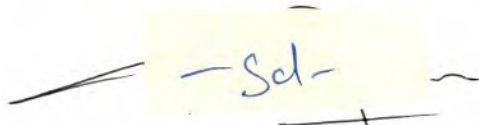
	For the Respondent (s)	: Mr. Ajay Garg, Advocate for R-1 to R-13		
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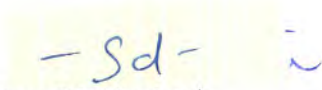
**ORDER**

Ld. Counsel the Petitioner submits that an Execution Petition is pending before the Hon'ble High Court of Delhi, which may render the present proceedings infructuous.

It is also stated that the parties are also in the process of settling the disputes.

To come up on 1<sup>st</sup> December, 2017 for arguments.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**